

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 223 of 2020

In the matter of:

Rajgad Placement Pvt. Ltd.

....Appellant

Vs.

The Registrar of Companies, Mumbai

....Respondent

Present

Appellant: CS Puneet Bhatia, for Appellant.

Respondent: None

ORDER
(Virtual Mode)

07.12.2020: At request of Learned Counsel for the Appellant to file the copy of the Respondent/ROC's Mumbai Report, in the form of Paper Book/Typed Set the matter is adjourned to **22nd December, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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